

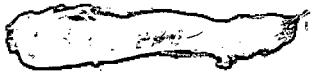
CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. No.264 of 1998
(OA 1135/97)

Date of order: 21.7.1998

Present: Hon'ble Mr. S. Dasgupta, Administrative Member
Hon'ble Mr. D. Purakayastha, Judicial Member

 BISHNU PADA DAS

VS

UNION OF INDIA & ORS.

For the Applicant: Mr. B. Mukherjee, counsel

For the Respondents: Mr. P.K. Ghosh, counsel

O R D E R

In this miscellaneous application one Bishnu Pada Das has sought for impleadment as private respondent in OA 1135/97. The applicant in the aforesaid OA has no objection to the said impleadment. Therefore, the prayer is allowed. Let the name of this miscellaneous applicant be incorporated in the original application. A copy of the original applicatin be served on the added respondents. Reply, if any, will be filed by the added respondents within four weeks. The ^{the} respondents shall ^{also} file their reply within four weeks. The miscellaneous applicatin stands disposed of accordingly.

 MEMBER (J)

 MEMBER (A)